Memorandum of Understanding (2002-03) between the Government of India and Hindustan Organic Chemicals Limited

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR): Madam, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and Hindustan Organic Chemicals Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5982/02]

श्री भूरेश पचौरी : मैडम, असली पेपर तो ये है(व्यवधान) ...

THE DEPUTY CHAIRMAN: I will allow...(Interruptions)...I promised that I will allow...(Interruptions)...I will do it...(Interruptions)...

भी अपर सिंह (उत्तर प्रदेश): यह पार्टी तो पेट्रोल पंप पार्टी बन गई है ...(व्यवधान) ...

श्री ग्रेम गुप्ता (बिहार): मैडम, यह नयी पार्टी है, इसको हाऊस में रिकोगनाइज तो कर क्रीजिए ...(व्यवकार) ...

आपको जब मैंने परमीशन दे दी है ...(स्यवधान) ...तशरीफ रखिए ...(ब्यवधान)...l will allow you ...(Interruptions)... l will allow...(Interruptions)... Just a minute...(Interruptions)...एक सेकेंड जरा खामोश रहेंगे तो अच्छा लगेगा । I have to certain business...(Interruptions)... Just announce one second. promised when the Question Hour ...(Interruptions)...1 was started...(Interruptions)...1 have to make some announcement ...(Interruptions)...Let me announce the allotment of time for the Government Legislative Business, then the House is yours...(Interruptions)...

MESSAGE FROM THE LOK SABHA

THE COAST GUARD (AMENDMENT) BILL, 2002

SECRETARY-GENERAL: Madam, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha.

In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 1st August, 2002, agreed without any amendment to the Coast Guard (Amendment) Bill, 2002, which was passed by Rajya Sabha at its sitting held on the 18th July, 2002.

श्री **सुरेश पर्वारी** (मध्य प्रदेश): यह भी ले करवाया जाए मैडन ...(व्यवधान) ...

THE DEPUTY CHAIRMAN: Okay. But, let me finish the business which is before me. Then I will allow you to lay yourself on the Table. I have no problem...(Interruptions)... प्रेम चन्द जी, मैंने अभी कह दिया ना, अब आप कैठ जाइए ...(ब्यवधान) ...Let me read out ...(Interruptions)...No, no. Please sit down...(Interruptions)... शांति के साथ जरा विजनेस की बात कर त्सेजिए । आज खाकी को ही चीजें हैं । उसके बाद अगर आप कॉलिंग अटैंशन नहीं चाहेंगे तो नहीं लेंगे । Let me finish this...(Interruptions)... आप ले लीजिएगा, आप विरुद्धक जो बाहे करिए but let me finish this.

श्री प्रेम गुप्ता (बिहार): इससे बड़ा कॉलिंग अटैंशन क्या होगा ?

SHRI KAPIL SIBAL (Bihar): We are calling for detention, not attention...(Interruptions)...

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

THE DEPUTY CHAIRMAN: I have to inform the House that the Business Advisory Committee has allocated time as follows for legislative and other Business:

1. Consideration and passing of the following Bills:-

The Merchant Shipping (Amendment) Bill, 1 hour 2002.

The Cable Television Networks (Regulation) 3 hours Amendment Bill, 2002, as passed by Lok Sabha.